

ITEM NO.9
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1304-1305/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ABDUL WAHID ETC.

Respondent(s)

Date : 25-02-2021 These appeals were called on for hearing today.

For Appellant(s) Mr. Ajay Vikram Singh, AOR

For Respondent(s) Mr. Satish Kumar, AOR

Mr. Rameshwar Prasad Goyal, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING

O R D E R

As per office report, service is complete.

Fresh reminder be issued to the concerned courts for records.

List the matter on 28.04.2021.

RAJIV KALRA
Registrar